

**GOVERNMENT OF INDIA**  
**MINISTRY OF CORPORATE AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5107**  
**ANSWERED ON MONDAY, THE 04<sup>TH</sup> APRIL, 2022/ CHAITRA 14, 1944 (SAKA)**

**TRANSFER OF CASES OF NCLT**

**QUESTION**

**5107. SHRI CHUNNI LAL SAHU:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**(a) the total number of cases of the National Company Law Tribunal (NCLT), Mumbai, which were under trial in Chhattisgarh before the transfer to NCLT, Cuttack, company-wise;**

**(b) whether the complete documents of all the matters as in the part above have been transferred to NCLT, Cuttack and if so, the company-wise and date-wise details thereof;**

**(c) whether the decision pertaining to transfer of documents is being delayed due to receipt of incomplete documents of the concerned company at NCLT, Cuttack from Mumbai, the case being as follows—" Case No. TP No. 2/CB/2021 (CP TA-No.11/MB/ 2016). Order Dated 8/11/2011 on 28/10/2021 in application no. TA-4/CB/2021 along with TP No. 2/CB/2021 were heard and reserved for orders", if so, the details thereof; and**

**(d) whether the culprits will be punished after investigating the above case and if so, the details thereof along with time by which it will be done?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**(RAO INDERJIT SINGH)**

**(a): As per information furnished by National Company Law Tribunal (NCLT), a total number of 92 cases of Chhattisgarh were pending in NCLT, Mumbai, before their transfer to NCLT, Cuttack.**

**(b): All available documents of 80 matters of Chhattisgarh have been transferred from NCLT, Mumbai and also been received by NCLT, Cuttack. Available documents of remaining matters are under transfer, most of these matters are either disposed of, withdrawn or abated. Company-wise details of the transferred cases and the cases under transfer are annexed.**

**(c) and (d): The matter is under adjudication of the NCLT, a statutory Tribunal performing quasi-judicial functions, having jurisdiction over the subject.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION  
NO. 5107 FOR ANSWER IN LOK SABHA ON 04.04.2022**

**A. Cases transferred from Mumbai Bench and received by Cuttack Bench:**

Sl. No.	C.P. No.	Case Title	Date of Receipt
1	2348/MB/2018	IFGL Refractories Ltd. Vs Agrawal Structure Mills (p) Ltd.	09.04.2019
2	3284/MB/2018	Raj Process Equipments & System Pvt.Ltd. Vs Welcome Distilleries Pvt.Ltd	09.04.2019
3	409/MB/2019	Baba Jagta Shuttering Pvt.Ltd Vs Asthabuild & Road Projects Pvt.Ltd	28.01.2019
4	624/MB/2019	Anand Kumar Agarwala Vs M/s Power Pack Steel Industries Pvt.Ltd	17.01.2019
5	190/MB/2019	Trupti Tiles & Sanitaries Vs RCP Infratech Pvt.Ltd.	14.01.2019
6	646/MB/2019	ISGEC heavy Engineering Ltd. Vs Shree Vishnu Power & Energy Pvt.Ltd.	09.04.2019
7	09/2014	Axis Bank Ltd. Vs M/s Hi tech Abrasives Ltd.	11.12.2019
8	870/MB/2019	Akash Dubey & Ors Vs Gentle Entertainment Pvt.Ltd &n Ors.	12.02.2019
9	60/MB/2013	Ashok Kumar Kimtee Vs K.V Education Venture Pvt.Ltd.	06.05.2019
10	285/MB/2017	Samruddhi Saving & Investment India Pvt.Ltd.	06.05.2019
11	117/MB/2013	Ishwards Rasiwasia @ Agarwal & Ors Vs Akashya Ispat Udyog Pvt.Ltd & Ors.	06.05.2019
12	741/MB/2019	M/s NCCL T & T (JV) Vs M/s. Chhattisgarh State Power Generation Co.Ltd	18.02.2019
13	216/MB/2019	Akash Shadija Global Pvt.Ltd Vs S.K Shadija Global Pvt.Ltd.	06.05.2019
14	187/MB/2018	M/s Kasa Anlagen india Pvt.Ltd. Vs M/s Mcchem Anlagen	06.05.2019
15	4701/MB/2018	Dena Bank -Vs- Kanak Pulp & Paper Mill Pvt. Ltd.	01.07.2019
16	2909/MB/2018	Rajeev Kapoor & Ors. -Vs- Baldev Infra Projects Pvt. Ltd. & Ors.	02.07.2019
17	1347/2019	Punjab National Bank -Vs- M/s Vandana Energy & Steels Pvt. Ltd.	01.07.2019
18	2906/MB/2018	Rajeev Kapoor & Ors. -Vs- Vatika Tie-up Pvt. Ltd. & Ors.	01.07.2019
19	4684/MB/2018	Indo Lahari Bio Power Pvt. Ltd. -Vs- Nutan Ispat & Power Pvt. Ltd.	27.06.2019
20	4707/MB/2018	Punjab National Bank -Vs- Rashi Steel & Power Ltd.	01.07.2019
21	4392/MB/2018	Union Bank of India -Vs- M/s Tayal Foods Ltd.	09.07.2019
22	1737/MB/2018	Kotak Mahindra Bank -Vs- M/s Annapurna Malleables Pvt. Ltd.	01.07.2019
23	3916/MB/2018	Usha Chemicals -Vs- Miniwool Rock Fibers Ltd.	27.06.2019
24	4686/MB/2018	Sefar Inida Pvt. Ltd. -Vs- Rashi Steel Power Ltd.	27.06.2019
25	4202/MB/2018	Kotak Mahindra Bank -Vs- Indian Speciality Fats Ltd.	09.07.2019
26	1411/MB/2018	J.M. Financial Asset Reconstruction Company Ltd. - Vs- Salasar Steel & Power Ltd.	09.07.2019
27	328/MB/2018	MSTC Ltd. -Vs- CREST Steel & Power Ltd.	29.06.2019
28	2709/MB/2018	Indiabulls Real Estate Company Pvt. Ltd. -Vs- Crest Steels & Power Pvt. Ltd.	09.07.2019
29	1664/MB/2017	Vandan Ispat Ltd.	04.07.2019

30	2908/MB/2018	Rajeev Kapoor & Ors Vs Hot Metals & Minerals Pvt.Ltd & Ors.	17.07.2019
31	4369/MB/2018	IDBI Capital Market & Securities Ltd. -Vs- Shree Vishnu Power & Energy Pvt. Ltd.	17.07.2019
32	2492/MB/2018	Reliance Commercial Finance Ltd. -Vs- M/s Vastu Bhoomi Real Estate India Pvt. Ltd.	17.07.2019
33	1170/MB/2017	Punjab National Bank -Vs- Vindhya Vasini Industries Ltd.	18.07.2019
34	589/MB/2018	State Bank Of India Vs Crest Steels & Power Pvt.Ltd.	25.07.2019
35	219/MB/2018	State Bank Of India -Vs- Vandana Vidhyut Ltd.	21.11.2019
36	282/241-242/ NCLT/MB/MAH /2017	Sukrohi International Ltd. -Vs- Naya Raipur Electronics Manufacturing Cluster Pvt.Ltd	25.11.2019
37	1283/MB/2017	Axis Bank Ltd. -Vs- BSR Diagnostic Ltd.	13.01.2020
38	2706/MB/2018	Sunil Sponge Pvt. Ltd.	23.01.2020
39	300/MB/2017	S.K. Shadija Global Pvt. Ltd. -Vs- Akash Shadija Global Pvt. Ltd. & Ors.	28.01.2020
40	1802/MB/2018	Friends Agencies -Vs- BIW Fabricators Pvt. Ltd.	06.03.2020
41	3016/MB/2018	Magnum Steels Ltd. -Vs- N.R. Sponge Pvt. Ltd.	06.03.2020
42	651/MB/2017	Rajeev Kapoor & Ors. -Vs- Baldev Alloys Pvt. Ltd. & Ors.	16.03.2020
43	32/CTB/2019	Dr. Vijay Vachhani Vs BSR Superspeciality Hospitals Ltd.	25.04.2019
44	33/CTB/2019	Dr. Bharat Chawda Vs BSR Superspeciality Hospitals Ltd.	25.04.2019
45	34/CTB/2019	Dr. Arvind Prasad Savant Vs BSR Superspeciality Hospitals Ltd.	25.04.2019
46	105/CTB/2019	Sarada Equipment -Vs- Neelkantham Systems Pvt. Ltd.	20.08.2019
47	41/CTB/2019	M/s Reeta Glass Works Vs Shree Vishnu Power & Energy Pvt. Ltd.	08.05.2019
48	56/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
49	57/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
50	58/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
51	59/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
52	1160/MB/2018	Jagadamba Power & Alloys Ltd.	06.05.2019
53	1181/MB/2018	Jagadamba Power & Alloys Ltd.	06.05.2019
54	26/MB/2019	Indian Agro and Food Industries Ltd.	27.06.2019
55	1647/MB/2018	Pradip Health Care Pvt. Ltd.	25.11.2019
56	1678/MB/2018	M/S Ashish Health Care Pvt. Ltd.	25.11.2019
57	1679/MB/2018	M/S Pradeep Medical Agencies Pvt.Ltd.	25.11.2019
58	1/CB/2021	Smt. Suman Dheer & Ors. -Vs- M/s Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	12.03.2021
59	2/CB/2021	Shri Prakhar Jindal -Vs- Sagar Agriculture & Properties Pvt. Ltd.	09.03.2021
60	1049/MB/2017	Singhania Steel Pvt. Ltd.	17.08.2021
61	1009/MB/2017	Axis Bank -Vs- Siddharth Sponge & Power Pvt. Ltd.	17.08.2021
62	1011/MB/2017	Doosan Infracore Construction Equipments India Pvt. Ltd. -Vs- Ecomaister Beads India Pvt. Ltd.	17.08.2021
63	1004/MB/2017	UCO Bank -Vs- Ind Synergy & Others.	17.08.2021

64	1018/MB/2017	G.R. Sponge & Power Ltd. -Vs- Brahaspati Iron & Steel Company Pvt. Ltd.	17.08.2021
65	1014/MB/2017	S.K. Sarawagi & Co. Pvt. Ltd. -Vs- Brahaspati Iron & Steel Company Pvt. Ltd.	17.08.2021
66	1007/MB/2017	Godawari Power & Ispat Ltd. -Vs- Brahaspati Iron & Steel Company Pvt. Ltd.	17.08.2021
67	1008/MB/2017	Vaswani Industries Ltd. -Vs- Brahaspati Iron & Steel Company Pvt. Ltd.	17.08.2021
68	1013/MB/2017	Recon Steel & Power Ltd. -Vs- Brahaspati Iron & Steel Company Pvt. Ltd.	17.08.2021
69	1012/MB/2017	Indian Steel & Infrastructure Pvt. Ltd. -Vs- Brahaspati Iron & Steel Company Pvt. Ltd.	17.08.2021
70	1019/MB/2017	International Asset Reconstruction Company Pvt. Ltd. -Vs- Hanuman Minor Oil Ltd.	17.08.2021
71	1005/MB/2017	Punjab National Bank -Vs- Chhattisgarh Steel & Power Ltd.	17.08.2021
72	1010/MB/2017	Punjab National Bank -Vs- Vindhyavasini Industries Ltd.	17.08.2021
73	1001/MB/2017 CP No. 05/2003	Mittal Roadways -Vs- Agrasen Rerollers Pvt. Ltd.	17.08.2021
74	1696/MB/2017	IDFC Bank Ltd. -Vs- Monnet Power Co. Ltd.	14.09.2021
75	1017/MB/2017	Asset Reconstruction Company (India) Ltd. -Vs- Sarani Industries Ltd.	14.09.2021
76	2339/MB/MAH/2018	Sathiapal Engineers Ltd. -Vs- Vandanaa Energy & Steels Pvt. Ltd.	14.09.2021
77	1046/MB/2017	Vandnaa Udhyog Ltd.	14.09.2021
78	No. 728/MB/2017	Adhiraj Infra Estates Pvt. Ltd.	15.04.2021
79	-	Rajendra Pateria -Vs- Charbbujuja Gold Cement Pvt. Ltd.	18.06.2019
80	-	Edelweiss Retail Finance Ltd. -Vs- SB Bazaar Pvt. Ltd.	18.11.2019

**B. Cases under transfer from Mumbai Bench to Cuttack Bench:**

Sr. No.	Petitioner	C.P. No.
1	Mr. Ajender Singh Chawala	61/2012
2	Prabha Vaishnav & Ors.	35/2015
3	P. S. Steel Tubes Ltd.	283/2017
4	P. S. Steel Tubes Ltd.	284/2017
5	Samruddhi Saving and Investment (I) Ltd.	286/2017
6	IND Power Limited	1003/2017
7	City Mall Vikash Pvt.Ltd.	1015/2017
8	Bhilai Cement Company Pvt.Ltd.	1016/2017
9	M/s. SITI Cable Bhatia Network Entertainment Pvt. Ltd. & Ors.	65/2014
10	Mr. Arvind Parasramka	66/2012
11	Hanuman Minor Oil Limited	1002/2017
12	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1006/2017

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